

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

NOTICE

ROC.No.824/2022/Acts

Dated 01.08.2022

All the Advocates/Parties-In-Person are requested to furnish two copies of counterfoil issued by the State Bank of India at the time of payment of Court fee or proof of payment of Court fee, if paid through Online or Net Banking, to the Accounts Section of the Registry in addition to the counterfoil submitted in the New Filing Section, while filing the case(s).

//BY ORDER//

gkav 01/8/22
REGISTRAR (JUDICIAL)